

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 140 OF 2016 &
IA NO. 307 OF 2016**

Dated: 01st February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Ramayana Ispat Pvt. Ltd.

...Appellant(s)

Vs.

Rajasthan Vidyut Prasaran Nigam Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Manu Seshadri
Mr. Ishan Bisht

Counsel for the Respondents(s)

:

Mr. Pradeep Misra
Mr. Shashank Pandit for R.1

Mr. M. G. Ramachandran
Ms. Poorva Saigal for R.2

Mr. Raj Kumar Mehta
Ms. Himanshi Andley
Mr. Abhishek Upadhyay for R.3

ORDER

Learned counsel for the Appellant states that he is filing Rejoinder today in the Registry. Pleadings are complete.

List the matter for hearing on **26.04.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**